COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI (Appellate Jurisdiction)

<u>IA NO. 233 OF 2016 IN</u> DFR NO. 1176 OF 2013

Dated: 26th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power (Holding) Co. Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah

Ms. Shilpi Shah

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the applicant seeks two weeks time to file affidavit of service.

List the matter on <u>24.05.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt